

**F.No. 01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66**

Dated: 09.08.2018

ORDER NO. 168 of 2018

Hon'ble HOD is pleased to partially modify the roster order no. 103 of 2018 for CESTAT Mumbai to the extent indicated below:-

From 20.08.2018 to 24.08.2018 at 10.30 a.m. Hon'ble Shri Raju, Member (T) will hear Single Member Bench matters, as notified.

By Order



**(Bineesh Kumar K.S)
Deputy Registrar**

Copy to:

SPS to Hon'ble HOD/Hon'ble Members/P.A. Registrar/ Dy.Registrar/
Asstt.Registrar /Bar Association/Commissioner(AR)/Notice Board/
Website/Guard File/Office Copy.



Dy. Registrar

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 09.08.2018

ORDER NO. 169 OF 2018

Hon'ble HOD is pleased to modify the roster order no. 124 of 2018 for **CESTAT, Bangalore from 27/08/2018 to 07/09/2018** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. S. S. Garg, Member (Judicial) and Hon'ble Sh. P. Anjani Kumar, Member (Technical)	From 27/08/2018 to 07/09/2018	Custom, Excise and Service Tax Division Bench Matters.

Note:-

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By order,



(Bineesh Kumar K. S.)

Dy. Registrar

Copy to:-

SPS to Hon'ble HOD/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.


Dy.Registrar

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 09.08.2018

ORDER NO. 170 OF 2018

Hon'ble HOD is pleased to modify the roster order no. 91 of 2018 for
CESTAT, Allahabad to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Anil Choudhary, Member (Judicial) and Hon'ble Sh. Anil G. Shakkarwar, Member (Technical)	From 17/09/2018 to 20/09/2018	Appeals represented by M/s Lakshmi Kumaran and Sridharan and other Division Bench matters as notified.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By order,



(Bineesh Kumar K. S.)
Dy. Registrar

Copy to:-

SPS to Hon'ble HOD/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.



Dy.Registrar